

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 8/TT/2021

Subject : Petition for determination of transmission tariff of 2019-24 tariff period of one asset under "Western Region System Strengthening Scheme XVII" in Western Region.

Date of Hearing : 6.1.2022

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Madhya Pradesh Power Management Company Ltd. & 10 Others

Parties present : Shri S.S Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL
Shri Anindya Khare, MPPMCL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

By order of the Commission

sd/-

(V. Sreenivas)
Joint Chief (Law)

